

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice & Parliamentary Affairs
(Parliamentary Affairs Branch) Civil Secretariat,
Srinagar/Jammu

Notification
Srinagar, the 5th of August, 2026

S. O. 214 .- In exercise of the powers conferred by section 5 of the Jammu and Kashmir State Legislature Members' Pension Act, 1984, the Government hereby directs that following amendment shall be made in the Jammu and Kashmir State Legislature Members' Pension Rules, 1985; namely:

In rule 2, for clause (h), the following clause shall be substituted.

"(h) 'Presiding Officer' means the Speaker of the Legislative Assembly who shall, for the purposes of these rules, be the competent authority for sanctioning of pension/family pension with respect to the Members of the Legislative Assembly as well as former Members of the erstwhile Legislative Council."

By order of the Lieutenant Governor.

Sd/-

(Achal Sethi)

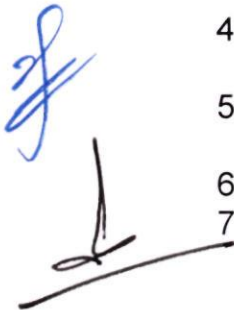
Commissioner/ Secretary to the Government
Department of Law, Justice & PA

No: Law-PAB/80/2025-10

Dated: 05 -08-2026.

Copy to the:

1. Ld. Advocate General, J&K.
2. Accountant General, (A&E), Jammu and Kashmir, Srinagar /Jammu.
3. Principal Secretary to the Hon'ble Lieutenant Governor, Lok Bhavan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Commissioner / Secretary to Government, General Administration Department.
6. Secretary, J&K Legislative Assembly Secretariat, Srinagar.
7. Director, Archives, Archeology and Museums, J&K, Srinagar.



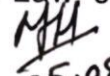
8. Private Secretary to Hon'ble Speaker, J&K Legislative Assembly.
9. General Manager, Government Press, Jammu/Srinagar for publication in an extraordinary issue of Government Gazette.
10. Incharge, Record Cell for the erstwhile Legislative Council.
11. I/C Website, Department of Law, Justice & PA.
12. S.O Section, Department of Law, Justice & PA (w. 7. s.c).
13. SL Section, Department of Law, Justice & PA.
14. Concerned file.


05.08.26.

(Zeeshan Eilahi)

Assistant Legal Remembrancer
Department of Law, Justice & PA


05.08.2026


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